

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 571/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Edelwiess Asset Reconstruction Co. Ltd. -Vs- Shree Coke Manufacturing Co. Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOYVIK MAZUMDAR, Adv } Financial creditor AAG
Adv
15/1/18
2. ARIF ALI, Adv }

1. Wrisik Ganguly, Adv } IRP Ganguly
15/1/18
2. Arun Kumar Gupta, FCA }

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. IRP has filed the Progress Report which may be taken on record.

List it on 14/02/2018 for further consideration.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)